

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **24.02.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
02.00 PM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 475/2025 For Exemption IA No. 1351/2025 For Stay IA No. 1352/2025	Committee of Creditors of Think and Learn Pvt Ltd Vs Riju Ravindran & 3 Ors	Mr. Mayan H Jain	Mr. V Shyamohan R1

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in